COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.153 of 2015

Dated: 14th December, 2016

In the matter of :

Damodar Valley Corporation ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

O R D ER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***03rd January, 2017.***

Court Master

mk/sh